

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 20
IA No.-5026/ND/2020
IB-361/(ND)/2020

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd.
Vs.
EVO Green Trading Pvt. Ltd.

....Applicant

....Respondent

Order under Section 7 of IBC.

Order delivered on 19.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr. Sanjeev Sagar, Adv.

Ms. Nazia Parveen Adv.

For the Respondent

:

ORDER

IA No. 5026/ND/2020:

Application filed by Operational Creditor for urgent listing Learned Counsel for the Financial Creditor states that application is infructuous as the pleading in IB 36/ND/2020 are complete and matter is already listed for hearing. Application is infructuous and disposed of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)